		L	1	2
Sl.No.	States/UTs	As on 1.1.2014	As on 1.1.2015	As on 1.1.2016
28.	Uttarakhand	2	2	2
29.	West Bengal	10	20	30
30.	Andaman and Nicobar Islands	0	0	0
31.	Chandigarh	0	0	1
32.	Dadra and Nagar Haveli	1	1	0
33.	Daman and Diu	0	0	0
34.	Delhi	0	0	0
35.	Lakshadweep	0	0	0
36.	Puducherry	3	3	3

[RAJYA SABHA]

Unstarred Questions

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Sources: BPR&D

248 Written Answers to

## Increase of Legislative Assembly seats in Jharkhand

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3761. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has received any representation from the delegation of MPs seeking increase in the Legislative Assembly seats in the State of Jharkhand;
  - (b) if so, the details thereof;

All India Total

- (c) whether any decision has been taken on such request, if so, the details thereof; and
  - (d) the stand of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) Representation from the delegation of MPs seeking increase in the Legislative Assembly seats in the State of Jharkhand has been received.

(c) and (d) As per proviso to sub-section (3) of article 170 of the Constitution of India, it shall not be necessary to readjust the total number of seats in the Legislative Assembly of each State until the relevant figures for the first census taken after the year 2026 have been published.